

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3155
TO BE ANSWERED ON 03.08.2017

MGNREGS

3155. SHRI R. DHRUVA NARAYANA:
SHRIMATI SANTOSH AHLAWAT:
SHRI SUMEDHANAND SARSWATI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it was announced in the General Budget 2017-18 that over Rs. 3 lakh crore will be spent for rural India;
- (b) if so, the details thereof;
- (c) whether the Government proposes to double the farmers' income through Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof; and
- (d) whether five lakh farm ponds will be taken up under MGNREGS during the current financial year and if so, the details thereof, State/UT-wise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)&(b): It was announced in the General Budget 2017-18 that "Over Rs.3.00 lakh crore are spent in rural areas every year, if we add up all the programmes meant for rural poor from the Central Budget, State Budgets, Bank linkage for self-help groups, etc."

(c): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) aims at enhancing livelihood security of households in rural areas of the country by providing atleast one hundred days of guaranteed wage employment in a financial year to every household whose adult members volunteer to do unskilled manual work and through creation of productive assets of prescribed quality and durability.

There is a provision under Schedule-I of MGNREGA Act, 2005 for improving productivity of lands through land development and by providing suitable infrastructure for irrigation and other water harvesting structures which would lead to enhancement of income. Provision has been made that at least 60% of the works to be taken up in a district in terms of cost under MGNREGA shall be for creation of productive assets directly linked to agriculture and allied activities.

(d): During the current financial Year 2017-18, States/UTs planned for 960692 number of farm ponds as per detail given at **Annexure**.

**Annexure referred in reply to part (d) of Lok Sabha
Unstarred Question No. 3155 dated 03.08.2017**

Sl No	States	Farm Pond takenup by States/ UTs (FY : 2017-18)
1	ANDHRA PRADESH	400000
2	ARUNACHAL PRADESH	1809
3	ASSAM	7000
4	BIHAR	14764
5	CHHATTISGARH	30398
6	GOA	25
7	GUJARAT	27600
8	HARYANA	520
9	HIMACHAL PRADESH	19402
10	JAMMU AND KASHMIR	1885
11	JHARKHAND	125000
12	KARNATAKA	70000
13	KERALA	8000
14	MADHYA PRADESH	50000
15	MAHARASHTRA	12000
16	MANIPUR	2594
17	MEGHALAYA	250
18	MIZORAM	984
19	NAGALAND	500
20	ODISHA	15000
21	PUNJAB	0
22	RAJASTHAN	5000
23	SIKKIM	0
24	TAMIL NADU	9025
25	TELANGANA	50000
26	TRIPURA	12000
27	UTTAR PRADESH	1787
28	UTTARAKHAND	5000
29	WEST BENGAL	90027
30	ANDAMAN AND NICOBAR	110
31	DADRA & NAGAR HAVELI	0
32	DAMAN & DIU	0
33	LAKSHADWEEP	0
34	PUDUCHERRY	12
	Total	960692

